

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/4570 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri P.Das,  
Judge,  
Designated Court cum Director-in-charge Judicial, Academy, Assam.

Dated Guwahati, the 31<sup>st</sup> July, 2018.

Sub:- **Station Leave permission**

Ref:- Your letter No. JDC 306/2018, dtd. 27.07.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. 29.07.2018 to 02.08.2018 has been granted/rejected.→

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

